

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3645  
ANSWERED ON:16.08.2000  
RESERVATION FOR OBC IN JAMMU AND KASHMIR  
VISHNU DATT

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of reservation provided to the other Backward Classes in Services in Jammu and Kashmir State during the last three years;
- (b) the total number of posts lying vacant in each category;
- (c) the total number of posts likely to be filled in different reserved categories during the next three years; and
- (d) the steps taken to strengthen the monitoring agency in order to safeguard the interest of persons belonging to different reserved classes?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a) to (d) The National Backward Classes Commission Act, 1993 does not extend to the State of Jammu & Kashmir. The State Government has, however, set up its own State Backward Classes Commission.

The State Government has provided reservation to the Socially and Educationally Backward Classes (other than Scheduled Castes and Scheduled Tribes) as per the details below:-

(i) Weak and under privileged classes (Social Castes) - 2%

(ii) Residents of Areas adjoining Actual Line of Control - 3%

(iii) Resident of Backward Areas - 20%

Details of reservation provided to OBCs including the number of posts lying vacant and the number of posts likely to be filled up are maintained by the State Government.